

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Physical Hearing / VC mode [Hybrid])

ITEM No. 45
CP No.20/BB/2021

IN THE MATTER OF:

Ms. Gayatri Reddy T. & Anr. ... Petitioners
Vs.
M/s. Readywear Pvt. Ltd. & Ors. ... Respondents

Order under Section 241(1)(a) of Companies Act, 2013

Order delivered on: 30.04.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioners : Shri Srinandan K., Adv.
For Respondents : Shri S. Vivekananda, Shri Gokul R., Adv.

ORDER

1. Heard the Ld. Counsels for the Parties.
2. Ld. Counsel for the Petitioners seeks time to argue the matter as he has to obtain certain documents from the Party.
3. At the request, list the matter on **04.07.2024**.

Sd/-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Sd/-
K. BISWAL
MEMBER (JUDICIAL)

Krishna